

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424

New IA/3531/ND/2024 IA/6070/ND/2023
Contempt Petition /26/ND/2022 IA/4817/ND/2022
IA/3725/ND/2022 IA/3717/ND/2022 IA/3735/ND/2022
IA/3736/ND/2022 IA/5629/ND/2022 IA/5496/ND/2022
IA/834/ND/2023 IA/1194/ND/2023 in IB/199/PB/2018

IN THE MATTER OF:

HVR Industries Pvt Ltd	...	Applicant
Versus		
Bindal & Bindal Batteries Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016

Order delivered on 15.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Swati Sood, Adv. Anjali Jain i/b Areness in CP(IB) 199/2018 for sole COC member
For the RP	: Mr. Anshuj Dhingra, RP in person
For the Respondent	: Adv. Dhruv Gupta, Adv. Saloni Mahajan, for Respondent No. 3 in IA No. 3735, 3736 of 2022

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/3531/ND/2024:-

This is an application filed by the RP. Ld. Counsel for the COC is present and has confirmed that he has received the copy of the application and seeks some time to file the reply. Three days time is granted for filing the reply. Rejoinder, if any, be filed within three days thereafter. List the matter on **26.07.2024**.

**IA/6070/ND/2023 Contempt Petition /26/ND/2022
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IA/3735/ND/2022 IA/3736/ND/2022 IA/5629/ND/2022
IA/5496/ND/2022 IA/834/ND/2023 IA/1194/ND/2023:-**

List these applications on **26.07.2024**.

**-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

**-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**